

(b) Centre for Wind Energy Technology (C-WET), Chennai has carried out wind resource assessment at three locations viz. Pithauria, Shakhuwapani and Metrameta in district Ranchi, Gumla and Simdega respectively. The average wind power density at 50 m height at these locations was found to be 50 W/m<sup>2</sup>, which is less than that required to develop wind power projects at those locations.

(c) Under the Wind Resource Assessment Programme, MNRE provides funds to C-WET to establish wind monitoring stations for assessment of the wind potential in the country, including for the State of Jharkhand.

**Payment of pension/family pension**

2741 SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether it is a fact that the Ministry has revised the pension/family pension in respect of pre-2006 pensioners/family pensioners in terms of Department of Pension and Pensioner's Welfare Office Memorandum dated 1st September, 2008;

(b) whether it is also a fact that more than five months, the Central Pension Accounting Office has not issued revised Pension Payment Orders (PPOs) causing financial loss to pensioners/family pensioners;

(c) if so, the reasons for delay in issuing the revised PPOs; and

(d) by when all the pensioners/family pensioners will receive revised pension alongwith arrears?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJEEV SHUKLA): (a) to (d) As per Ministry of Personnel, Public Grievances and Pensions (Department of Pension and Pensioners' Welfare) O.M. 38/37/08-P&PW(A) dated 01.09.2008, Pension Disbursing Authorities including Public Sector Banks have been authorised to pay pension/family pension to existing pensioners/family pensioners at the rate prescribed in this O.M. without any further authorisation in the form of Pension Payment Orders from the concerned Accounts office/Head Office etc. Therefore, the Pension Disbursing Authorities would have already paid the revised pension alongwith arrears, and financial loss to pensioners/family pensioners does not arise. The position of issue of revised PPOs is being ascertained and will be laid on the Table of the House.

**Pending non-thermal power projects in Karnataka**

2742. DR. VIJAY MALLYA: Will the Minister of POWER be pleased to state:

(a) whether Government has received any proposals for Non-Thermal Power projects from Karnataka;

(b) if so, the details thereof;